

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.07.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 833 of 2019	Arangcons. Vs. Amit Chandrakanth Shah & Ors. With	P.J. Rishikesh	Sanjay Gupta-R1 Amit Agrawal-R2
2.	Comp. App. (AT) (Ins) No. 860 of 2019	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr. With	Adarsh Ramanujan	Sanjay Gupta-R1 C. Kannan –R2
3.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt. Ltd. & Ors. With	Samir Malik	Sanjay Gupta-R1
4.	Comp. App. (AT) (Ins) No. 1172-1173 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah.	Aditya Sharma	Sanjay Gupta-R1
5.	Comp. App. (AT) (Ins) No. 688 of 2020	Udayraj Patwardhan, Resolution Professional for Ind-Bharath Energy (Utkal) Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Satendra Rai	Mehak Suri Jayant Mehta-R1
6.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 459 of 2021	Kuldeep Enterprises Vs. ABG Shipyard Ltd. & Anr.	Mohnish Nirwan	
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8.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora Eshan Kumar Siddharth Arnav Vidyarthi Aditya Maheshwari
10.	Comp. App. (AT) (Ins) No. 1015 of 2020	Oriental Coal Corporation Vs. Decore Exxoils Pvt. Ltd.	Bharat Gupta	Shivek Trehan Pranay Mohan Govil
11.	Comp. App. (AT) (Ins) No. 1089 of 2020 & I.A. No. 954 of 2021	Siemens Ltd. Vs. Meenakshi Energy Ltd. Through its Resolution Professional & Ors.	Sameer Jain	Yohaann Limathwalla Sumant Batra-R1, R2 Divyam Agarwal Sharique Hussain-R3 Anand Varma-R5 Ravi Bankar Devarakonda-RP
12.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P. Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	Rajat Singhai-R1
13.	Comp. App. (AT) (Ins) No. 122 of 2021	BKB Transport Pvt. Ltd. Vs. NTPC Ltd.	Saurabh Jain	Balbir Singh-ASG R. Sudhinder Shyam Gopal
14.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda-R1 to R6
15.	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	Rajeev Kumar Gupta-R1 to R3 & R5 Mohit Gulati-R4

For Hearing

16.	Competition App. (AT) No. 11 of 2020 Part Heard	Textile Consumers Foundation Vs. Competition Commission of India & Anr. With	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi- R2
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17.	Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020 & 1121 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
18.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

19.	I.A. No. 1154 of 2021 in Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**